## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.26/HDB/2016			
COMPANY PETITION/APPLICATION NO.	CP No. 34/2008			
NAME OF THE COMPANY	Sanghi Polyzips Private Limited			
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another			
NAME OF THE RESPONDENT(S)	Sanghi Polyzips Private Limited & (10) Others			
UNDER SECTION	397/398			

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambourn	Pes	9849056632	do

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Y. SURYANARAYANA	ADV	9849866556	

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

**MEMBER** (Technical)

**MEMBER (Judicial)**